

LIST OF CREDITORS

List of Creditors under Regulation 13(2) (d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations submitted by K.Suresh under the Insolvency and Bankruptcy Code, 2016.

The application for Corporate Insolvency Resolution Process filed by Mrs.B.Padmavathi, Proprietor M/s.Padmavathi Tea and Food Supplier, Operational Creditor under section 9 of the Insolvency and Bankruptcy Code read with Rule 6 of Insolvency and Bankruptcy (Application to Adjudicating Authority) Rules 2016 was admitted by NCLT Chennai vide order in IBA/1302/2019 dated 04-03-2021 (order received on 08-03-2021) wherein Mr.K.Suresh, the undersigned was appointed as Interim Resolution Professional, who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India. Later on, the undersigned K.Suresh has been appointed as Resolution Professional by CoC on 07-04-2021.

In Compliance with Regulation 13(2)(d) of Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulation, 2016, the following is the updated list of Creditors with their admitted amount as on 27-08-2021:-

| Name of Operational Creditor | Amount Claimed | Amount Admitted | Details of Security Interest | % of Voting Rights |
|---|------------------|-----------------|------------------------------|--------------------|
| Mrs.B.Padmavathi, Proprietor M/s.Padmavathi Tea and Food Supplier, Operational Creditor under section 9 | Rs.2,23,808.12/- | Rs.1,30,121/- | NIL | 7.8 |
| Employees' State Insurance Corporation (ESIC)- Operational Creditor under Section 9 | Rs.3,79,700/- | Rs.3,79,700/- | NIL | 22.6 |
| Income Tax Office, -TDS Ward, Puducherry | Rs.11,71,444/- | Rs.11,71,444/- | NIL | 69.6 |

In the matter of M/s.Azimuth Software India Private Limited
K.Suresh,
Resolution Professional
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